

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants, 2024-25.

THE BUDGET (MANIPUR), 2025-2026

MR. DEPUTY CHAIRMAN: Now, the Budget (Manipur), 2025-2026 - Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) of the Estimated Receipts and Expenditure and Demands for Grants of the State of Manipur for the year 2025-26.

SUPPLEMENTARY DEMANDS FOR GRANTS (MANIPUR), 2024-2025

MR. DEPUTY CHAIRMAN: Now, the Supplementary Demands for Grants (Manipur), 2024-25 - Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants in respect of State of Manipur for the year 2024-25.

GOVERNMENT BILL

The Railways (Amendment) Bill, 2024

MR. DEPUTY CHAIRMAN: Now, we shall take up the Railways (Amendment) Bill, 2024. Shri Ashwani Vaishnaw to move a motion for the consideration of the Railways (Amendment) Bill, 2024.

THE MINISTER OF RAILWAYS; THE MINISTER OF INFORMATION AND